

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 1848 of 2021

Somra Oraon

...

Petitioner

Vs.

State of Jharkhand & Ors.

...

Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner

:

Mr. Pratik Sen, Advocate

For the Respondent-State

:

Mr. Sharabil Ahmad, AC to SC (Mines)-I

04/ 06.09.2021 Heard the parties.

As prayed, put up this case after four weeks to enable the learned counsel for the respondent-State to file counter-affidavit.

(Dr. S.N. Pathak, J.)

punit/-